- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. See No. L.T. 6289/ 15/12]
- (V) Outcome Budget, for the year 2012-13, in respect of the Ministry of Textiles. [Placed in Library. See No. L.T. 6289A/15/12]

## Annual Statement of Allotments of Directorate of Estates for year ending 31st December, 2011

SHRI SAUGATA RAY : Sir, I lay on the Table, a copy (in English and Hindi) of the Annual Statement of allotments made under 5% discretionary quota, in accordance with the guidelines issued *vide* Directorate of Estates O.M. No.12035/2/97-Pol.11 (Pt. II), dated the 17th November, 1997, for the year ending 31st December, 2011. [Placed in Library. *See* No. L.T. 6330/15/12]

## Outcome Budget (2012-13) of Ministry of Coal

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2012-13, in respect of the Ministry of Coal.

## Report and Accounts (2010-11) of CAPART, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Council for Advancement of People's Action and Rural Technology (CAPART), New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at
  (a) above. [Placed in Library. See No. L.T. 6431/15/12]

## Notification of Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): Sir, I lay on the Table, under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949, a copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 95 (E), dated the 21st February, 2012, publishing the Central Reserve Police Force (Amendment) Rules. 2011. [Placed in Library. *See* No. L.T. 6338/15/12]